Committee for New Regional nan for NCR

† 911. DR. D. MASTHAN: SHRI RAMDAS AGARWAL: SHRI RAJ MOHINDER SINGH:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to • ?\te:

- (a) whether the national Capital Region Planning Board at its annual meeting held in New Delhi on 12th July, 2000 decided to set up a high level committee, to be headed by him, to prepare a new regional plan for the NCR for the period 2001—21;
- (b) if so, the terms and reference as signed, alongwith the names of ihe members of the Committee; and
- (c) by when report of the above Committee on expanded plan of National Capital Region would be ready for implementation idicating to what extent Haryana, Rajasthan, Uttar Pradesh etc, have agreed to the inclusion of ther new districts in NCR?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): (a) and (b) A decision had been taken in the meeting of the National Capita! Region Planning Board held on 12-7-2000 to set up a high level group under the Chairmanship of the Urban Development Minister to study the entire gamut of problems concerning the National Capital Region and preapare a new plan for the entire region for the period 2001—2021 and also formulate the new institutional arrangements that may be required. The Board also empowered the Chairman to take a nominee from each of the participating States and to engage experts/study teams, etc. wherever necessary.

(d) The plan is expected to be completed within four months.

Construction of 20 Lakh Houses

† 912.PROF. R.B.S. VARMA: SHRI RAMDAS AGARWAL: SHRI NANA DESHMUKH:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

[†] Original notice of the Question was received in Hindi.

- (a) whether Government's target of constructing 20 lakh additional houses yearly *i.e.* 13 lakh houses in rural areas and 7 lakhs in urban areas was achieved in 1999^2000;
 - (b) if so, the details thereof. State-wise and TJT-wise;
- (c) whether Central Government are willing to provide any further financial concession/incentives to States who double their construction activities; and
- (d) what fiscal concessions are available or likely to be given by way of property tax payment/reduction in instalments of loans/tax exemption benefits to Central Government Employees or housing sectors who come forward for housing construction activities?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): (a) and (b) Under the 2 million housing programme against the annual target of 7 lakh urban houses. Government has facilitated construction of 7.34 lakh houses through different agencies. In the rural areas, through programmes of HUDCO and Ministry of Rural Development 12.54 lakh houses have been sanctioned/constructed, State-wise details are given in the Statement (See below).

- (c) No such proposal is presently under consideration.
- (d) Government has provided various.fiscal concessions under the I.T. Act as well as Custom and Excise Duty exemptions to the housing sector over the years at the time of finaiisation of budget. The State Governments have also been advised to consider reduction of stamp duty and registration charges as also other measures which would encourage housing activity.

Statement (A) Two Million Housing Programme (HUDCO Financed)

State-wise details during 1999-2000 (Urban Category)

S.No.State		Targel	Sanction	ln Progress/
				Completed
I.	Andhra Pradesh	293388	34316	27099
2.	Assam	20513	0	119!
3.	Bihar	22535	0	45
4.	Gujarat	27184	2 J 970	8212

SNo	o. State	Target	Sanction	In Progress/ Completed
5.	Haryana	6113	664	2710
6.	Karnataka	23923	55900	93013
7.	Kerala	12090	64725	115260
8.	Madhya Pradesh	31697	0	0
9.	Maharashtra	44240	343	10477
10.	Orissa	12423	100000	75123
11.	Tamil Nadu	33750	30600	20210
12.	Tjripu/a-	2717	1700	0
13.	Uttar Pradesh	40995	0	4500
14.	West Bengal	24210	150000	160000
	Tool:	331778	460218	522140

⁽i) State/UTs having "Nil' sanctions under 2MHP are not covered in this Annexure.

(B) Two Mutton Housing Programme (HUDCO Financed)

State-wise details dnring 1999-2000 (Rural Category)

S.N	. State	Target	Sanction	In progress/
О				completed
1.	Andhra Pradesh	44069	139745	243299
2.	Himachal Pradesh	2475	0	10941
3.	Gujarat	40809	0	176
4.	Karnataka	35859	56711	40627
5.	Kerala	181)0	55200	119275
6.	Orissa	18594	137688	5758
7.	Tamil Nadu	50649	33200	37725
8.	%fest Bengal	36282	231506	225000
	TOTAL:	246847	654050	682801

⁽i) State/UTs having "Nil" sanctions i ${\it ``dcr}\ 2$ MHP are not covered in this Annexure.

⁽ii) In progress/completed are cumulative figures

⁽ii) In progress/completed are cumuluive figures.

$\ \, \textbf{(c) Two Million Housing Programme Physical} \\$

Progress of Cooperative Sector during 1999-2000

S.No. Name of the State	No. of Housi	ing units construct	units constructed/Financed	
	Apex	Other	Total	
	Federations	Cooperatives		
 A &N Islands 	— :	_	_	
2. Andhra Pradesh		1039	1039	
3. Assam	647	_	647	
4. Bihar	_	_	_	
5. Chandigarh	_	_	_	
6. Delhi	306	4082	4388	
7. Goa	165	2823	2988	
8. Gujarat	_	3259	3259	
9. Haryana	419	_	419	
10. Himachal Pradesh	_	_	_	
11. jnmmu & Kashmir	_	2	2	
12. Karnataka	_	1880	1880	
13. Kerala	5519	71	5590	
Madhya Pradesh	_	_	_•	
15. Maharashtra	305	9928	10233	
16. Mantpur	148	28	176	
17. Mcghataya	_	_		
18. Orissa	252	_	252	
19. Pohdtcherry	177	_	177	
20. Punjab	3567	922	4489	
21. Rajasthan	92	1099	1191	
22. Tamil Nadu	42000	821	42821	
23. Tripura	_	24	24	
24. Uttar Pradesh	_	298	298	
25. West Bengal	_	585	585	
26. Nagaland	_	49	49	
TOTAL:	53597	26910	80507	

(D) State-wise Disbursement by Banks/Housing Finance Institutions during 1999-2000

(Rs. in crore)

1999-2000

1999-2000				
NAME OF THE STATE/	BANKS		HFCs	
UT	UNITS	AMOUNT	UNITS	AMOUNT
1. Andhra Pradesh	9430	185.89	12173	292.020
Arunachal Pradesh	15	0.30	0	0.000
3. Assam	479	8.89	314	6.340
4. Bihar	1302	20.95	885	20.010
5. Goa	869	18.94	412	12.680
6. Gujarat	9898	184.18	12564	238.550
7. Haryana	1894	35.27	708	17.670
8. Himacha! Pradesh	1255	19.95	179	31.400
9. Jammu & Kashmir	78	1.04	0	0.000
10. Karnataka	10238	210.85	7565	264.190
 Kerala 	8999	201.66	3467	91.420
Madhya Pradesh	7109	135.58	3192	64.010
13. Maharashtra	15827	354.80	17960	444.750
14. Manipur	352	8.30	0	0.000
15. Meghalaya	38	0.41	0	0.000
16. Mizoram	62	3.22	0	0.000
17. Nagaland	0	0.00	1	0.002
18. Orissa	1436	23.32	457	9.960
19. Punjab.	7069	126.20	1445	36.240
20. Rajasthan	4758	90.82	3697	78.910
2).Sikkim	93	11.24	0	0.000
22. Tamil Nadu	7188	144.91	14785	428.900
23. Tripura	55	0.55	1	0.020
24. Uttar Pradesh	6811	129.28	3610	84.500
25. West Bengal	5J98	92.11	1776	42.470
26. A&N Island	39	0.70.	0	0.000
27. Chandigarh	339	10.59	480	10.930
28. D&N Haveli	7	0.04	0	0.000
29. UCT of Delhi	3467	59.37	2664	83.520
30. Daman & Dm	7	0.04	0	0.000
31. Lakshadweep	0	0.00	0	0.000
32. Pondicherry	248	8.67	283	5.740
TOTAL:	104560	2088.07	88618	2264.232

(E) Target and Number of Houses Constructed during 1999-2000 under Indira Awas Yojana

	(Nos.) 1999-2000			
Sl.No. States	Target	Achievement		
	(upto Feb., ,2000)			
1. Andhra Pradesh	88288	51090		
2. Arunachal Pradesh	5667	780		
3. Assam	121765	18927		
4. Bihar	308784	111058		
5. Gaa	544	308		
6. Gujarat	25944	14627		
7. Haryana	9368	5640		
8. Himachal Pradesh	3870	2770		
9. Jammu & Kashmir	4644	4831		
]0. Karnataka	47184	29685		
11. Kerala	28416	14091		
12. Madhya Pradesh	73464	.48969		
13. Maharashtra	84680	32444		
14. Manipur	52080	0		
15. Meghalaya	7944	358		
16Mizoram	1954	1434		
17. Nagaland	4907	5097		
18. Orissa	73232	42942		
19. Punjab	5960	2438		
20i Rajasthan	25864	25158		
21. Sikkim	917	508		
22. Tamil Nadu	46768	47807		
23. Tripura	10769	0		
24. Uttar Pradesh	187629	96235		
25. Wesl Bengal	96127	43017		
26. A&N Island	727	6		
27. D&N Haveli	414	52		
28. Daman & Diu	162	3		
29. Lakshadweep	17	34		
30. Pondicherry	402	147		
TOTAL:	1271618	600454		